

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-737
ANSWERED ON-26/07/2023

ROAD ACCIDENTS IN THE COUNTRY

737. SHRI A. A. RAHIM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) number of road accidents registered in the last five years, State-wise;
- (b) number of people became disabled and number of deaths registered in each year, State-wise;
- (c) the details of States who have initiated the installation of AI cameras to prevent road accidents and proper implementation of traffic rules; and
- (d) whether Union Government has any plan to increase and encourage the installation of AI cameras?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) As per the data received from Police Department of all States/UTs, total number of road accidents, fatalities and grievously injured persons in the Country for the calendar year 2017 to 2021 are given below :-

Year	No. road accidents	No. of fatalities	No. of grievously Injured persons
2017	464910	147913	173938
2018	467044	151417	178641
2019	449002	151113	184136
2020	366138	131714	136360
2021	412432	153972	172278

State-wise details of number of road accidents, fatalities and grievously injured persons for the calendar year 2017 to 2021 is annexed as per Annexure I, II & III respectively.

(c) & (d) The Government of India enacted the Motor Vehicles (Amendment) Act, 2019 with a special focus on road safety, incorporating aspects such as stringent penalties for traffic violations, electronic enforcement, etc. Section 136A of the Amendment Act provides for "electronic monitoring and enforcement of road safety" by the State Governments on National Highways, State Highways, roads or in any urban city within a State and preparation of rules for the same by the Central Government.

Accordingly, Ministry vide notification G.S.R. 575(E) dated 11th August, 2021 introduced rule 167A in the Central Motor Vehicles Rules 1989 for "Electronic Monitoring and Enforcement of Road Safety" which mandates State Governments to ensure appropriate electronic enforcement devices at high-risk and high-density corridors on National Highways and State Highways, and at critical junctions at least in major cities with more than one million population including the 132 cities as specified in the rule.

For the purpose of the rule, "electronic enforcement device" means a speed camera, closed-circuit television camera, speed gun, body wearable camera, dashboard camera, Automatic Number Plate Recognition (ANPR), weigh in machine (WIM) and any such other technology specified by the State Government.

The rule provides that the footage from an electronic enforcement device having electronic stamp for location, date and time, can be used to issue challan for the offences like not driving within the prescribed speed limit, not wearing protective headgear or helmet, jumping a red light, violating a stop sign, using of handheld communications devices while driving, passing or overtaking other vehicles in a manner contrary to law, driving against the authorised flow of traffic etc. Implementation status of electronic monitoring and enforcement of road safety in respect of some of the States is annexed as per Annexure IV.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 737 FOR ANSWER ON 26TH JULY, 2023 ASKED BY SHRI A. A. RAHIM REGARDING ROAD ACCIDENTS IN THE COUNTRY.

Details of Road Accidents State-Wise for the calendar year 2017 to 2021 : -

State-wise number of Accidents in India from 2017 to 2021						
Sl. No.	State	2017	2018	2019	2020	2021
1	Andhra Pradesh	25,727	24,475	21,992	19,509	21,556
2	Arunachal Pradesh	241	277	237	134	283
3	Assam	7,170	8,248	8,350	6,595	7,411
4	Bihar	8,855	9,600	10,007	8,639	9,553
5	Chhattisgarh	13,563	13,864	13,899	11,656	12,375
6	Goa	3,917	3,709	3,440	2,375	2,849
7	Gujarat	19,081	18,769	17,046	13,398	15,186
8	Haryana	11,258	11,238	10,944	9,431	9,933
9	Himachal Pradesh	3,114	3,110	2,873	2,239	2,404
10	Jharkhand	5,198	5,394	5,217	4,405	4,728
11	Karnataka	42,542	41,707	40,658	34,178	34,647
12	Kerala	38,470	40,181	41,111	27,877	33,296
13	Madhya Pradesh	53,399	51,397	50,669	45,266	48,877
14	Maharashtra	35,853	35,717	32,925	24,971	29,477
15	Manipur	578	601	672	432	366
16	Meghalaya	675	399	482	214	245
17	Mizoram	68	53	62	53	69
18	Nagaland	531	430	358	500	746
19	Odisha	10,855	11,262	11,064	9,817	10,983
20	Punjab	6,273	6,428	6,348	5,203	5,871
21	Rajasthan	22,112	21,743	23,480	19,114	20,951
22	Sikkim	196	180	162	138	155
23	Tamil Nadu	65,562	63,920	57,228	45,484	55,682
24	Telangana	22,484	22,230	21,570	19,172	21,315
25	Tripura	503	552	655	466	479
26	Uttarakhand	1,603	1,468	1,352	1,041	1,405
27	Uttar Pradesh	38,783	42,568	42,572	34,243	37,729
28	West Bengal	11,631	12,705	10,158	9,180	11,937
29	A & N Islands	189	254	230	141	115
30	Chandigarh	342	316	305	159	208
31	D & N Haveli	67	80	68	100*	140*
32	Daman & Diu	79	76	69		
33	Delhi	6,673	6,515	5,610	4,178	4,720
34	Jammu & Kashmir	5,624	5,978	5,796	4,860	5,452
35	Ladakh	NA	NA	NA	NA	236
36	Lakshadweep	1	3	1	1	4
37	Puducherry	1,693	1,597	1,392	969	1,049
Total		464,910	4,67,044	4,49,002	3,66,138	4,12,432

Note:

NA: Not Available

* Data of D&N Haveli includes data of Daman & Diu.

State-wise number of Fatalities due to Road Accidents in India from 2017 to 2021						
Sl. No.	State	2017	2018	2019	2020	2021
1	Andhra Pradesh	8,060	7,556	7,984	7,039	8,186
2	Arunachal Pradesh	110	175	127	73	157
3	Assam	2,783	2,966	3,208	2,629	3,036
4	Bihar	5,554	6,729	7,205	6,699	7,660
5	Chhattisgarh	4,136	4,592	5,003	4,606	5,371
6	Goa	328	262	297	223	226
7	Gujarat	7,289	7,996	7,390	6,170	7,452
8	Haryana	5,120	5,118	5,057	4,507	4,706
9	Himachal Pradesh	1,203	1,208	1,146	893	1,052
10	Jharkhand	3,256	3,542	3,801	3,044	3,513
11	Karnataka	10,609	10,990	10,958	9,760	10,038
12	Kerala	4,131	4,303	4,440	2,979	3,429
13	Madhya Pradesh	10,177	10,706	11,249	11,141	12,057
14	Maharashtra	12,264	13,261	12,788	11,569	13,528
15	Manipur	136	134	156	127	110
16	Meghalaya	182	182	179	144	187
17	Mizoram	60	45	48	42	56
18	Nagaland	41	39	26	53	55
19	Odisha	4,790	5,315	5,333	4,738	5,081
20	Punjab	4,463	4,740	4,525	3,898	4,589
21	Rajasthan	10,444	10,320	10,563	9,250	10,043
22	Sikkim	78	85	73	47	56
23	Tamil Nadu	16,157	12,216	10,525	8,059	15,384
24	Telangana	6,596	6,603	6,964	6,882	7,557
25	Tripura	161	213	239	192	194
26	Uttarakhand	942	1,047	867	674	820
27	Uttar Pradesh	20,124	22,256	22,655	19,149	21,227
28	West Bengal	5,769	5,711	5,500	4,927	5,800
29	A & N Islands	21	19	20	14	20
30	Chandigarh	107	98	104	53	96
31	D & N Haveli	43	54	49	64*	76*
32	Daman & Diu	36	35	28		
33	Delhi	1,584	1,690	1,463	1,196	1,239
34	Jammu & Kashmir	926	984	996	728	774
35	Ladakh	NA	NA	NA	NA	56
36	Lakshadweep	0	1	0	0	1
37	Puducherry	233	226	147	145	140
Total		147,913	1,51,417	1,51,113	1,31,714	1,53,972

Note:

NA: Not Available

* Data of D&N Haveli includes data of Daman & Diu.

State-wise number of Grievously Injured Person from 2017 to 2021						
Sl. No.	States/UTs	2017	2018	2019	2020	2021
1	Andhra Pradesh	7178	6467	6290	4788	5597
2	Arunachal Pradesh	192	221	166	109	237
3	Assam	5011	5964	6454	4702	5212
4	Bihar	4209	5306	6872	6787	7573
5	Chhattisgarh	2157	2497	2551	1671	1541
6	Goa	402	346	265	202	218
7	Gujarat	8450	9612	9507	7191	7849
8	Haryana	2428	2119	2899	2237	1962
9	Himachal Pradesh	1424	1433	1332	1051	1237
10	Jharkhand	3197	3168	3004	2527	2602
11	Karnataka	22491	21277	26955	17942	19333
12	Kerala	29733	31672	32570	22224	26495
13	Madhya Pradesh	6715	6090	7311	6026	6085
14	Maharashtra	20465	20335	19152	13971	16073
15	Manipur	261	302	284	216	148
16	Meghalaya	253	112	117	137	166
17	Mizoram	27	30	11	21	35
18	Nagaland	122	144	90	92	122
19	Orissa	5911	6222	6315	5234	5747
20	Punjab	3209	2192	2655	1737	2032
21	Rajasthan	6483	6717	6701	4804	5176
22	Sikkim	209	196	134	91	131
23	Tamil Nadu	6587	5999	4876	3718	23143
24	Telangana	1723	2321	2878	2325	2570
25	Tripura	710	728	807	459	539
26	Uttarakhand	1380	1341	1196	669	808
27	Uttar Pradesh	19149	20317	18503	14069	16146
28	West Bengal	8186	9377	8385	7330	8676
29	A & N Islands	65	59	74	55	31
30	Chandigarh	7	21	17	14	9
31	D & N Haveli	55	64	90	62*	101*
32	Daman & Diu	51	49	48		
33	Delhi	1080	1120	778	212	179
34	Jammu & Kashmir	3805	4169	4224	3377	3983
35	Ladakh	NA	NA	NA	NA	50
36	Lakshadweep	1	3	1	0	0
37	Puducherry	612	651	624	310	472
	Total	173938	178641	184136	136360	172278

Note:

NA: Not Available

* Data of D&N Haveli includes data of Daman & Diu.

ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 737 FOR ANSWER ON 26TH JULY, 2023 ASKED BY SHRI A. A. RAHIM REGARDING ROAD ACCIDENTS IN THE COUNTRY.

Implementation status in respect of some States: -

Equipment	Delhi	Karnataka	Maharashtra	West Bengal	Rajasthan	Madhya Pradesh	Gujarat	Odisha	Andhra Pradesh	Uttar Pradesh
Speed Cameras	125 ¹ at 66 locations	55	6 ²	106 at 60 locations	33	358	-	104 locations ³	77	
CCTV	-	2937		2488	575	2354	12263	-	12535	
Speed Guns	110	26	70 ⁴	212	98	42	347 ⁵	75	198	222 ⁶
Body Wearable Cameras	509 ⁷ (Police) 60 (Transport)	5736	-	4869	811	-	9952	360	798	2577
Dashboard Cameras	-	21	-	70	97	-	90	-	4	186
ANPR	-	508	-	181	2	2596	3343	-	3289	
RLVD ⁸	209 at 43 junctions	88	-	-	-	-	-	-		
Weigh-in Machine	3 ⁹	430			198	535		-	-	

[1] Over Speed Violation Detection (OSVD) cameras

[2] only Mumbai-Pune stretch covered in the data provided

[3] Intelligent Enforcement Management System (ANPR Speed Violation Detection & CCTV Camera) is implemented in 104 locations.

[4] Interceptor vehicles

[5] Out of 347, 90 are interceptor vehicles

[6] Including 17 Interceptors

[7] Another 551 - not in working conditions

[8] Red Light Violation Detection (RLVD)

[9] Way bridges were installed at impounding pits to weigh the overloaded vehicles.
